

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
NEW DELHI

C.P NO.55(ND)/2015  
CA NO.

CORAM:

SH. R.VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

NAME OF THE COMPANY:

Sh. Mohinish Kumar & anr

Vs.

M/s. Premsons Supper Steel Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 634A

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Dennidhi Arja	PCA	Petitioner	Ritu Jain
2.	Ritu Jain	PCS.	"	
3.	MR. NESAR AHMAD	PCS	Respondents	Ahsan Ahmad
4.	AHSAN AHMAD	ADV.		

ORDER

Learned Counsel for the parties are present. At the request of the Learned Counsel for the Respondent, a week's time is granted for compliance of order dated 24.2.1017 of this Tribunal failing which law will take its due course.

Post the matter on 23.5.2017.

Sd/-  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

U.D. Mehta  
19.5.2017

Sd/-  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)